

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Original Jurisdiction)

ORIGINAL PETITION NO. 03 OF 2018 &
IA NO. 470 OF 2018
(Energy Conservation)

Dated: 04th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Jindal Stainless Limited

.... Petitioner(s)

Versus

**The Bureau of Energy Efficiency,
Government of India & Ors.**

Ministry of Power, Respondent(s)

Counsel for the Petitioner(s) : Mr. Aditya N. Das
Ms. Evita A. Das

Counsel for the Respondent(s) : Ms. Madhu Sweta
Mr. Rohit Jain for R-1 & 4

ORDER

The learned counsel, Mr. Aditya N. Das, appearing for the Appellant submitted that, he will file the affidavit of service during the course of the day.

The learned counsel, Mr. Rohit Jain, appearing for the Respondent No. 1 & 4 prays for two weeks time to file his reply in this matter.

Submissions made by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents, as stated above, are placed on record.

The learned counsel appearing for the Respondent No. 1 & 4 is permitted to file his reply in this matter by 17.07.2018, after serving copy on the other side.

List this matter on **09.08.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S. D. Dubey)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member